

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 36 of 2013

Dated: 17th July, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Bharat Sugar Mills ... **Appellant(s)**

Versus

Bihar Electricity Regulatory Commission & Anr. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr.Pankaj Bhagat

Counsel for the Respondent(s) : Ms. P. Ranjan for BERC

ORDER

The learned counsel for the Respondent No.1 expresses his inability to file the reply in time and undertakes to file the same by 22.07.2013 after serving copy on the other side.

Post the matter for hearing on **22.08.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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